

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1737
TO BE ANSWERED ON 21.09.2020**

DELAY IN EXECUTION OF WORKS

1737. SHRI HIBI EDEN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there exists any redressive mechanism to examine and monitor the inordinate delays in the execution of works under Southern Railway;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) the steps that have already been taken till date, to complete the project to construct a Railway Underpass at Edapally, for smooth passage of private and emergency vehicles like ambulances;**
- (d) whether any valid reason has been found for the delay in the progress of the proposed project; and**
- (e) if so, the details thereof including the steps taken to remove the obstacles for its speedy execution, alongwith the expected date of completion of the project?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1737 BY SHRI HIBI EDEN TO BE ANSWERED IN LOK SABHA ON 21.09.2020 REGARDING DELAY IN EXECUTION OF WORKS

(a) and (b): Yes, Sir. In the Indian Railways, including Southern Railway, there is a well structured mechanism to monitor and review Railway projects at different levels starting from field units, Chief Administrative Officer (Construction), Zonal Railways, Ministry of Railways etc. Also, the status, constraints and timelines for completion of projects are monitored right upto highest level for early solution to problems. In the overall interest of the nation and to ensure that projects are completed in time without cost overrun, regular meetings are held with the officials of State Government, concerned Authorities and Forest officials etc. to resolve the pending issues obstructing the progress of projects.

(c) to (e): The work for construction of underpass at Edapally yard at Km. 97/800-900 on Ernakulam-Shoranur section has been sanctioned on deposit terms under Members of Parliament Local Area Development (MPLAD) Scheme. General Arrangement Drawing (GAD) and detailed estimate has been approved. Sanction of Commissioner of Railway Safety has been obtained on 03.03.2020. The work could not be taken up due to the lockdown for Covid-19 and monsoon season. The work will be taken up after monsoon season is over.
